

Bench I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No. 241/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th September 2017, 11.30 A.M.

Name of the Company Under Section		Datre Corporation Limited -Versus- The Secretary Industries Department		
		280 IBC	(sinau-K.R.)	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
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1. Svansk Dutt Adv. 2. Syamansan Banerjeeper. for SEBE

05/09/17

1. MS. MANJU BHUTERIA, ADV

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2. MR. RAJESH BOHRA, Adv

3. MR. KANSHIK CHAKKABORTY, Adv

ORDER

Ld. Counsel for the petitioners and the Ld. Counsel on behalf of SEBI as well as WBSEDCL are present.

Ld. Counsel for the petitioner informed that she had issued notices on the respondent nos. 1 to 20 and postal receipt has been filed in Court.

Petitioner is directed to file affidavit of service regarding service of notice on the respondents within 7 days.

List the matter on 12/10/2017 for hearing.

916 (Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)